## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

080 40 \$26600

vakalath

No.108/

**BB/2017** 

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) For filing		Dula Cafin	Posterscope Outdoor Advertising	

Rule-6 of IB

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. L	lday Shankar 948284817	Assti Respondent	Nedspande
2.	ABHINAY. V for Ir	-	

## <u>ORDER</u>

Counsel for Petitioner is present. M/s Uday Shankar Associates filed vakalath for Corporate Debtor and for filing objections list it on 09/01/2018.

Member (T)

Member (J)

Pvt. Ltd. Vs Nitesh Residency Hotels

Pvt. Ltd.